

to information available it is estimated that approximately 25,000 Indian nationals have returned to Kuwait. Our nationals who left Iraq have not as yet returned. These are the only two Gulf states from which our nationals had to be evacuated.

(b) and (c) In pursuance of the United Nations Security Council Resolution 687 information in respect of loss, damage or injury suffered by Indians in Kuwait and Iraq is in the process of being collected through a form circulated to the affected Indian nationals.

[English]

#### Expansion of Telephone Exchanges in Kerala

\*256. SHRI P. C. THOMAS:

SHRI KODIKKUNIL  
SURESH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to expand the capacity of the existing telephone exchanges in the country;

(b) if so, the steps taken in this regard; and

(c) the progress made so far with regard to expansion and conversion

of various telephone exchanges into electronic ones in various districts of Kerala, District-wise?

THE MINISTER OF STATE OF  
THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT):

(a) Yes, Sir.

(b) In the year 1990-91, 8.77 lakh lines (Gross) and 5.52 lakh lines (Net) have been commissioned in the network. In the year 1991-92, plans are to commission 14.4 lakh lines (Gross) and 9.5 lakh lines (Net) switching capacity and 7 lakh lines (Net) connections in the country. In the entire Eighth Five Year Plan (1990-91 to 1994-95) it is proposed to commission 73 lakh lines (Gross) and 59 lakh lines (Net) of switching capacity in the country.

(c) In Kerala 77 numbers of telephone exchanges were expanded during 1990-91 and 4 numbers of telephone exchanges were expanded during the period 1-4-91 to 30-6-91. 104 numbers of telephone exchanges were converted into electronic during 1990-91 and 9 numbers of telephone exchanges were converted during the period 1-4-91 to 30-6-91. District-wise numbers are given in the enclosed Statement.

#### STATEMENT

*District wise Nos. of Telephone Exchanges, expanded and Converted into Electronic in Kerala State*

Sl. No.	Name of Districts	No. of Exchanges Converted into Electronic		No. of Exchanges Expanded	
		1990-91	1-4-91 to 30-6-91	1990-91	1-4-91 to 30-6-91
1	2	3	4	5	6
1.	Alleppey . . . . .	6	..	4	..
2.	Calicut . . . . .	4	..	5	..
3.	Cannanore . . . . .	5	..	4	..

1	2	3	4	5	6
4. Ernakulam . . . .		14	2	12	1
5. Idukki . . . .		15	2	2	..
6. Kasaragod . . . .		5	..	2	1
7. Kottayam . . . .		6	1	9	..
8. Mallapuram . . . .		3	..	2	..
9. Palghat . . . .		14	1	6	1
10. Pathanamthitta . . . .		2	1	7	..
11. Quilon . . . .		10	..	8	1
12. Trichur . . . .		9	..	10	..
13. Trivandrum . . . .		8	2	5	..
14. Wynad . . . .		3	..	1	..
		104	9	77	4

[Translation]

**Foodgrains Production**

\*257. SHRI HARI KEWAL PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) the total production of foodgrains during the rabi season of 1990-91;

(b) the total production of wheat in the country; and

(c) whether the present production is sufficient to meet the demand in the country?

THE MINISTER OF AGRICULTURE (DR. BALRAM JAKHAR):

(a) The final estimate of production of foodgrains during rabi 1990-91 are yet to be received from some of the States. However, according to the present assessment, the production of rabi foodgrains during 1990-91 is likely to be in the range of 75.6 to 76.1 million tonnes in the country.

(b) The total production of wheat in the country during 1990-91 is expected to be in the range of 54.0 to 54.5 million tonnes.

(c) Yes. Sir.

[English]

**Pakistan's Abetment to Terrorism in India**

\*258. DR. LAXMINARAYAN PANDEYA:

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to discuss with Pakistan the matters relating to continuation of training camps in Pakistan Occupied Kashmir which are reported to have been taken over by the Pakistan Government, supply of arms and ammunition to terrorists and their intrusion into Indian side of the border with Punjab and Jammu and Kashmir;

(b) if so, the action proposed to be taken by the Government in this regard;

(c) whether any other effective measures are being contemplated by the Government for the security of these States;

(d) if so, the details thereof; and

(e) the action proposed to be taken by the Government at diplomatic and